

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2019

NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:	Ms. Shivani Kadam and Mr. Akshay Goel, Advocates for the Petitioner Ms. Aashima Singhal, Advocate for the Respondent			
-----------------	---	--	--	--

ORDER

Reply is stated to have been filed but the same is not before this Bench. Ld. Counsel may check whether the same is lying under objection with the Registry.

Renotify this case for arguments on 2nd April, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)